

<u>The Gauhati High Court, At Guwahati</u>

[HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH]



It is for information of all concerned that on 30.05.2025 (Friday):-

- 1. The Division Bench-I has been re-constituted and will now comprise of Hon'ble Mr. Justice Lanusungkum Jamir and Hon'ble Mrs. Justice Shamima Jahan instead of Hon'ble The Chief Justice and Hon'ble Mrs. Justice Shamima Jahan.
- 2. The Single Bench of Hon'ble Mr. Justice Lanusungkum Jamir will sit after rising of the Division Bench-I.
- 3. For listing of urgent matters, if any, relating to Civil Bench-IV mention may be made before the Single Bench of Hon'ble Mr. Justice Michael Zothankhuma.
- 4. For listing of urgent matters, if any, relating to Civil Bench-III mention may be made before the Single Bench of Hon'ble Mr. Justice Soumitra Saikia.
- 5. For listing of urgent matters, if any, relating to Civil Bench-II mention may be made before the Single Bench of Hon'ble Mr. Justice Kardak Ete.
- 6. The Court proceeding of the Single Bench of Hon'ble Mrs. Justice Shamima Jahan (Court No. 26) will be held from First Floor, New Block.

BY ORDER

Dated, Guwahati, the 29th May, 2025.